

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 & IA-111 OF 2014 &  
APPEAL NO.120 OF 2014**

**Dated : 18<sup>th</sup> December, 2014**

**Appeal No. 59 of 2014 & IA 111 of 2014**

**In the matter of :**

**Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Appeal No. 120 of 2014**

**IN THE MATTER OF:-**

**M.P. Power Management Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter on **23.01.2015.**

**Court Master**